## GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:2028
ANSWERED ON:22.11.2010
PAYMENT UNDER MGNREGS
Purkayastha Shri Kabindra;Thakur Shri Anurag Singh

## Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has taken cognizance of media reports that suggest that Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) workers in Tonk district in Rajasthan get paid Rupee One per day for discharge of their duties;
- (b) if so, the details thereof;
- (c) the number of the workers are affected under this wages rate; and
- (d) the action taken/proposed to be taken by the Government in this regard?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a)to(c): Yes, Sir. The matter was referred to the State Government of Rajasthan for verification and enquiry. As per enquiry report received from the State Government, in an instance of MGNREGS work related to digging and pitching of Nadi in Gram Gudulia of Gram Panchayat Roopwas, Panchayat Samiti Uniara, District Tonk, a group of 99 workers excavated 11.10 cubic meter of earth in respect of the work during 26.4.10 to 9.5.10 generating a total of 1037 mandays. The quantum of work executed was duly entered in the measurement book and task was evaluated as per the provisions of para 7 of schedule-I of the Act. As the total amount payable as wages for the quantum of task done worked out at Rs. 980.27, the wages payable worked out to Rs. 1 in real terms.

(d): In the enquiry report submitted by the State level officer who had gone to the spot, it has been observed that the task performed by the group of workers could not actually be verified at the site since the area was submerged in water. Enquiry report recommended action to be taken against the officer found responsible for supervisory negligence and also recommended payment of wages on the long term average of the wages payable on the same work. The enquiry report did not contradict the entries in the measurement book related to the work under reference. The DPC, MGNREGS, Tonk has categorically mentioned that the workers were paid as per the task performed by them. It has also been mentioned in the report of the DPC that disciplinary proceedings have been initiated against officers found responsible for supervisory negligence.